

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 1884
TO BE ANSWERED ON 13.03.2023

SKILL DEVELOPMENT TRAINING TO TRIBAL COMMUNITIES

1884. SHRI MANOJ TIWARI:
DR. NISHIKANT DUBEY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of schemes introduced by the Government to provide Skill Development Training to the tribal communities across the country including Santhal Pargana in Jharkhand;
- (b) the total funds allocated by the Government during each of the last three years for the said purpose, State/year-wise;
- (c) the number of youths imparted/being imparted training in Jharkhand in skill development during the last three years and the current year;
- (d) whether the Government has received any proposal from Jharkhand State Government to improve skill development and if so, the details thereof; and
- (e) the additional steps taken by the Government in this regard for Jharkhand?

ANSWER

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI DHARMENDRA PRADHAN)

(a) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill training across all the sections of the society including tribal communities through a comprehensive network of skill development centres/institutes across the country including Santhal Pargana in Jharkhand under various schemes viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsmen Training Scheme (CTS) through Industrial Training Institutes (ITIs). The brief of these schemes is as under:

Pradhan Mantri Kaushal Vikas Yojana (PMKVY): PMKVY is a demand-driven Scheme for imparting skill development training through Short-Term Training (STT) and Recognition of Prior Learning (RPL) to youth across all States/ Union Territories (UTs).

Jan Shikshan Sansthan (JSS) Scheme: The main target of the JSS is to impart vocational skills to the non-literates, neo-literates and the persons having rudimentary level of education upto 8th standard and school dropouts upto 12th standard in the age group of 15-45 years, with due relaxation in case of "Divyangjan" and other deserving cases. Priority is given to Women, SC, ST, OBC and Minorities.

National Apprenticeship Promotion Scheme (NAPS): This Scheme is for promoting apprenticeship training and increasing the engagement of apprentices by providing financial support to industrial establishments undertaking apprenticeship programme under the Apprentices Act, 1961. Training consists of Basic Training and On-the-Job Training / Practical Training at workplace in the industry.

Craftsmen Training Scheme (CTS): This scheme is for providing long-term training through Industrial Training Institutes (ITIs) across the country. The ITIs offer a range of vocational/skill training courses covering a large number of economic sectors with an objective to provide skilled workforce to the industry as well as self employment of youth.

(b) Day-to-day administration as well as financial control in respect of ITIs lies with the respective State Governments/Union Territory Administration. Under NAPS, establishments are incentivised by way of stipend support. In respect of remaining two schemes viz. PMKVY and JSS, State-wise and year-wise details of funds released are at **Annexure-I** and **Annexure-II** respectively.

(c) The number of people been trained during the last three years and the current year (upto December, 2022) under the schemes of MSDE in the State of Jharkhand is as under:

Scheme	People trained
PMKVY	1,75,090
JSS	27,148
NAPS	23,195
it is	1,34,948
Total	3,60,381

(d) and (e) Schemes under Skill India Mission are implemented in all the States/ Union Territories (UTs) including Jharkhand. Further, based on proposals received from the Government of Jharkhand, 30 proposals for livelihood support and skilling, involving project cost of Rs. 12.53crore, have been approved under Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP), a World Bank aided Scheme.

Annexure-I

State/UT-wise fund released under PMKVY during the last three years and current year
viz. 2019-20 upto December, 2022

(Amount in Rs. Crore)

S.N.	State / UT	PMKVY 2.0				PMKVY 3.0	
		2019-20	2020-21	2021-22	2022-23	2021-22	2022-23
1	Andhra Pradesh	40.09	35.88	5.14	4.88	5.52	2.71
2	Arunachal Pradesh	9.03	15.24	10.07	1.49	2.21	1.32
3	Assam	56.49	79.27	56.66	19.23	8.99	9.16
4	Bihar	87.21	65.79	53.86	5.03	13.53	14.68
5	Chhattisgarh	26.34	7.58	2.88	1.96	1.72	2.22
6	Goa	0.55	0.07	0.01	0.01	0.03	0.05
7	Gujarat	44.90	28.47	3.92	3.13	5.96	3.10
8	Haryana	59.86	37.49	6.01	1.10	3.95	3.77
9	Himachal Pradesh	27.51	14.81	1.61	0.17	4.17	2.67
10	Jharkhand	28.92	11.45	7.67	3.53	3.43	4.48
11	Karnataka	49.58	47.72	5.60	1.87	7.30	3.27
12	Kerala	16.38	11.72	2.33	0.88	4.80	4.34
13	Madhya Pradesh	110.97	67.11	36.69	9.95	16.24	17.81
14	Maharashtra	170.15	110.30	19.25	2.90	10.35	6.54
15	Manipur	9.94	19.29	6.73	1.03	2.34	1.90
16	Meghalaya	8.79	5.60	2.88	(0.02)	0.66	0.45
17	Mizoram	5.30	6.05	2.40	1.56	1.21	0.67
18	Nagaland	3.18	3.35	1.39	0.21	0.65	2.92
19	Odisha	74.56	46.40	12.78	3.81	4.47	4.87
20	Punjab	57.69	31.55	5.05	0.96	6.94	4.95
21	Rajasthan	96.08	71.82	32.55	8.40	9.75	9.31
22	Sikkim	3.57	3.49	1.00	-	0.87	0.83
23	Tamil Nadu	44.52	33.37	4.14	2.34	7.79	5.05
24	Telangana	39.05	25.44	3.69	2.03	6.49	3.34
25	Tripura	9.22	22.74	9.32	1.57	1.20	1.42
26	Uttar Pradesh	202.63	140.24	60.33	15.59	19.30	17.30
27	Uttarakhand	27.36	13.43	2.55	1.86	4.72	4.41
28	West Bengal	66.71	33.19	11.26	4.00	9.52	5.68
29	Andaman & Nicobar Islands	0.83	1.21	0.76	0.06	-	0.07
30	Chandigarh	2.33	0.96	0.32	0.09	0.24	0.22
31	Dadra and Nagar Haveli and Daman & Diu	2.19	0.35	0.24	0	0	0.01
32	Delhi	37.23	51.26	0.13	10.15	3.42	2.68
33	Jammu and Kashmir	41.43	37.76	7.84	1.26	10.37	15.88
34	Ladakh	-	0.13	-	-	0.26	0.32
35	Lakshadweep	-	-	-	-	-	-
36	Puducherry	2.36	2.83	0.58	0.13	0.82	0.46
Total		1,462.97	1,083.35	377.62	111.14	179.25	158.87

Annexure-II

State/UT-wise fund released under JSS during the last three years and current year viz. 2019-20 upto December, 2022

S.N.	State / UT	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	2.75	3.12	2.83	1.50
2	Arunachal Pradesh	0.5	0	0	0.00
3	Assam	2.47	2.46	2.71	1.25
4	Bihar	6.19	5.34	7.45	5.14
5	Chhattisgarh	3.42	3.07	5.1	3.41
6	Goa	0.5	0.5	0.48	0.24
7	Gujarat	4.83	5	5.12	2.22
8	Haryana	2.5	2.5	2.45	0.98
9	Himachal Pradesh	0.25	0.76	2.77	2.58
10	Jharkhand	1.44	1.3	3.32	2.66
11	Karnataka	4.3	4.38	5	2.98
12	Kerala	4.41	4.37	4.17	2.25
13	Madhya Pradesh	13.58	12.87	14.28	6.75
14	Maharashtra	10.39	9.78	9.77	5.12
15	Manipur	1.5	1.5	1.74	1.00
16	Meghalaya	0	0	0	0.25
17	Mizoram	0	0	0.25	0.25
18	Nagaland	0.5	0.5	0.75	0.39
19	Odisha	8.16	8.01	10.83	6.91
20	Punjab	1	0.97	0.75	0.50
21	Rajasthan	2.49	2.51	3.66	1.98
22	Sikkim	0	0	0	0.00
23	Tamil Nadu	3.92	3.36	3.19	1.96
24	Telangana	3.18	2.93	2.74	1.45
25	Tripura	0.46	0.48	0.64	0.49
26	Uttar Pradesh	22.84	22.05	22.99	11.49
27	Uttarakhand	2.95	2.72	3.06	1.98
28	West Bengal	4.01	3.87	3.54	1.94
29	Andaman & Nicobar Islands	0	0	0.25	0.25
30	Chandigarh	0.51	0.49	0.42	0.23
31	Dadra and Nagar Haveli and Daman & Diu	0.48	0.48	0.37	0.22
32	Delhi	1.5	1.48	1.44	0.75
33	Jammu and Kashmir	0.96	0.88	0.95	0.00
34	Ladakh	0	0	0.17	0.46
35	Lakshadweep	0	0	0	0.00
36	Puducherry	0	0	0	0.25
	Total	111.99	107.68	123.19	69.79
